

[Shri Virdhi Chander Jain]

not rectified, power from the Singrauli Super Thermal Power Station should be supplied free to Rajasthan from the reserved quota so that the farmers are supplied power for 8 hours and power cut imposed on industries is removed and also proper arrangement for drinking water is made.

- (v) Need to supply adequate number of rakes for transportation of coal to Sindri Fertilizers and also for transporting urea and fly ash from there.

SHRI SARFARAZ AHMAD (Giridih) : Coal supply to Sindri Fertilizer plant is being made by trucks but due to Mafia influence, the transportation rate has increased from Rs. 8.70 per tonne per Km to Rs. 18 per tonne per Km. The Department has realised the situation, but due to mafia influence no one is in a position to transport coal. The Government should immediately allot some more rakes for coal transportation otherwise it is doubtful if fertilisers from Sindri would be available to the farmers.

Similar position exists in regard to transportation of urea bags and fly ash. The transportation rate of urea has been increased from 33 paise per tonne per Km to 71 paise per tonne per Km and rate for fly ash transportation has also been increased three fold.

I urge the Central Government to take immediate concrete steps in this direction, otherwise instead of a popular Government in Bihar, it is the Mafia who would rule the State and it would be difficult to handle the situation later on.

- (vi) Implementation of Mahajan Commission Report regarding boundry dispute between Karnataka and Maharashtra.

*DR. V. VENKATESH (Kolar) : Several years ago, Mahajan Commission gave its report regarding the border dispute between Karnataka and Maharashtra States. It is unfortunate that the Centre has not taken any action in this direction. These days, we find several agitations in these border area. Also, the recent statement of the

Prime Minister has created doubts in the minds of the people of Karnataka that the Mahajan Commission's recommendations would remain in the cold storage.

If this happens or if the report is not implemented then there may be an agitation in every nook and corner of Karnataka State.

12.22. hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

On account of delay in implementing Mahajan Commission's recommendations progress in the border areas has come to a grinding halt. These areas have become backward economically and socially. Industrial development, and other big projects appear to be dream now.

Therefore, the Centre should look into this matter immediately to save the people living in the border areas of Karnataka. I humbly request the Government to implement the recommendations of Mahajan Commission's report immediately and to protect the interests of the people living in the border areas of Karnataka and Maharashtra.

[English]

- (vii) Demand for an Electric Loco Shed at Kazipet in Andhra Pradesh.

SHRI C. JANGA REDDY (Hanamkonda) : In Andhra Pradesh the Kazipet Railway Junction is located centrally. It is the gateway to South India. Every train going to South India has to pass through Kazipet. The electrification of the railway line between Kazipet, Vijaywara and Madras, Hyderabad, Balarshah etc. is going to be completed in the near future. In view of this, the Railway Department decided to have an electrical locoshed at Kazipet which comes under sub-central railway. The Department has acquired land for this purpose but so far the locoshed has not started functioning. It is essential to have repair facilities for the electrical engines at Kazipet itself. Hence I request the Railway Department to take steps to construct the locoshed immediately before completion of the above electrical railway lines.